

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
(CAA)-57(PB)/2020

IN THE MATTER OF:

Infogain India BPO Pvt. Ltd. with
Infogain India Pvt. Ltd.

.... Applicant

Under Section 230-232

Order delivered on 26.10.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. U.K Singhal, Mr. Deep Bisht, Advs. with
Mr. Akshit Gupta, PCS
Mr. Zoheb Hossain, Sr. Standing Counsel
with Mr. Parth Semwal, Jr. Standing Counsel
for Income Tax Deptt.

For the RD/OL

Ms. Apoorva Chowdhury, Adv.

ORDER

At request of the RD counsel, list this matter on
07.12.2020.

—sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—sd—

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)